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Title: Papers laid on the table of the House by members/Ministers.

MR. SPEAKER: Now, we come to Papers to be laid on the Table. Shri Sharad Pawar.

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): I beg to lay on the Table –

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 2006-2007.
- (2) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 2005-2006, together with Audit Report thereon.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT- 6719/07)

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Aeronautics Limited and the Department of Defence Production, Ministry of Defence, for the year 2007-2008.

(Placed in Library, See No. LT- 6720/07)

सूक्ष्म, लघु और मध्यम उद्यम मंत्री (श्री महावीर प्रसाद) : अध्यक्ष महोदय, मैं नेशनल स्माल इंडस्ट्रीज कारपोरेशन लिमिटेड तथा लघु उद्योग मंत्रालय के बीच वहाँ 2007-2008 के लिए हुए समझौता ज्ञापन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा-पटल पर रखता हूँ।

(Placed in Library, See No. LT- 6721/07)

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES): I beg to lay on the Table –

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 37 of the Apprentices Act, 1961:-
 - (i) The Apprenticeship (Second Amendment) Rules, 2007 published in Notification No. G.S.R. 430(E) in Gazette of India dated the 15th June, 2007.
 - (ii) The Apprenticeship (Third Amendment) Rules, 2007 published in Notification No. G.S.R. 467(E) in Gazette of India dated the 5th July, 2007.
 - (iii) The Apprenticeship (Fourth Amendment) Rules, 2007 published in Notification No. G.S.R. 488(E) in Gazette of India dated the 16th July, 2007.

(Placed in Library, See No. LT- 6722/07)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): I beg to lay on the Table a copy of the Information Technology (Conditions of Service of the Controller) Amendment Rules, 2006 published in Notification No. G.S.R. 619(E) in Gazette of India dated the 5th October, 2006, under sub-section (3) of section 87 of the Information Technology Act, 2000.

(Placed in Library, See No. LT- 6723/07)

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कान्तिलाल भूरिया) : अध्यक्ष महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा-पटल पर रखता हूँ :-

(1) नेशनल सीड्स कारपोरेशन लिमिटेड तथा कृषि और सहकारिता विभाग, कृषि मंत्रालय के बीच

वर्ष 2007-2008 के लिए हुआ समझौता ज्ञापन।

(Placed in Library, See No. LT- 6724/07)

(2) स्टेट फार्मर्स कारपोरेशन ऑफ इंडिया तथा कृषि और सहकारिता विभाग, कृषि मंत्रालय के बीच

वर्ष 2007-2008 के लिए हुआ समझौता ज्ञापन।

(Placed in Library, See No. LT- 6725/07)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): I beg to lay on the Table –

(1) A copy each of the following Notifications (Hindi and English versions) under sub- section (6) of section 3 of the Essential Commodities Act, 1955

(i) G.S.R.401(E)/Ess.Com./Sugarcane published in Gazette of India dated the 30th May 2007 containing corrigendum to the Notification No. G.S.R.112(E)/Ess. Com./Sugarcane dated the 12th February, 2004.

(ii) G.S.R.402(E)/Ess.Com./Sugarcane published in Gazette of India dated the 30th May 2007 containing Order regarding fixation of minimum price payable by the owners of the vacuum pan process sugar factory mentioned therein or their agents for the sugar year 2004-2005.

(iii) G.S.R.403(E)/Ess.Com./Sugarcane published in Gazette of India dated the 30th May 2007 containing Order regarding fixation of minimum price payable by the owners of the vacuum pan process sugar factory mentioned therein or their agents for the sugar year 2005-2006.

(iv) G.S.R.404(E)/Ess.Com./Sugarcane published in Gazette of India dated the 30th May 2007 containing Order regarding fixation of minimum price payable by the owners of the vacuum pan process sugar factory mentioned therein or their agents for the sugar year 2006-2007.

(v) S.O.1310(E) published in Gazette of India dated the 31st July, 2007 containing Order dispensing with the requirement of obtaining export release order with effect from 31.07.2007, for export of sugar in 2006-07 and 2007-08 sugar seasons, that is, upto 30th September, 2008 or till further orders, whichever is earlier, except for export to member countries of European Union and United States.

(Placed in Library, See No. LT- 6726/07)

(2) A copy of the Memorandum of Understanding (Hindi and English versions) between the Food Corporation of India and the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution for the year 2007-2008.

(Placed in Library, See No. LT- 6727/07)

12.02 hrs.